

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 27/59/14**  
**CA. NO.**

**CORAM:**



**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017**

**NAME OF THE COMPANY: M/s Sh. Harleen Kaur Sethi & Ors. Vs. M/s Veekay Autoparts Pvt. Ltd.**

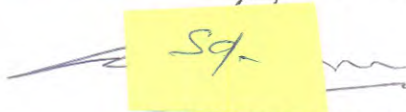
**SECTION OF THE COMPANIES ACT: 59**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Arun Kalthalia	Adv	Respondents	
2.	Shreyen Som	Adv	Respondents	

**Order**

Notice of C.A no. 156 and 157 is accepted on behalf of the Respondents. Reply, if any, be filed within 4 weeks time with an advance copy to the opposite counsel.

To come up on 24<sup>th</sup> July 2017 for disposal.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

  
[ INA MALHOTRA ]  
MEMBER [J]